

CBI Vs M.K. Menon & Ors.

CC No. 2/2019

07.10.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ankit Bhatia, Ld. Proxy Counsel for Sh. Madhav
Khurana, Ld. Counsel for A-2, A-4 & A-5.
A-3 K. C. Aggarwal with Sh. Balpreet Singh, Ld. Proxy
counsel for Sh. Mudit Jain, Ld. Counsel for A-3.
Sh. G.K. Seth and Ms. Geetanjali Sharma, Ld. Counsels for
A-8
Sh. Pavan Narang and Sh. Himanshu Sethi, Ld. Counsels
for A-11.
Proceedings against A-1 M.K. Menon, A-6 L.K. Sinha, A-10
Yashpal Narang and A-12 Rashid Jilani have already
abated.
A-7 Lalit Virmani and A-9 Sanjeev Sharoff have been
discharged vide order dated 4.6.2016.

The matter has been taken up through video conferencing using
CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Further part arguments of Ld. PP heard.

Put up for further final arguments by Ld. PP on **12.10.2020**
through video conferencing.

On the request of Ld. PP for CBI, copy of this order sheet be
also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for
uploading on the official website.

ANIL KUMAR
SISODIA
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ANIL KUMAR SISODIA
Date: 2020.10.07
12:41:08 +05'30'

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
07.10.2020

CBI Vs M. C. Singhal & Ors.

CC No. 361/2019

07.10.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Bhupesh Narula, Ld. Counsel for A-1, A-3 & A-5.
Sh. Mahesh Saxena, Ld. counsel for A-2.
Sh. Sidharth Joshi, Ld. Counsel for A-4 .

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Written submissions on the point of charge on behalf of A-2 not filed. Adjournment requested by Ld. counsel for A-2 on the ground that A-2 has not fully recovered from his illness. Last opportunity is given for filing written submissions on the point of charge on behalf of A-2.

Presence of the IO was required by the Ld. PP for his assistance. IO is not present. Notice be issued to the IO for the next date.

Put up for consideration on the point of charge on **04.11.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA**

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ANIL KUMAR
SISODIA
Date: 2020.10.07
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
07.10.2020